

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DIAMOND SHIPPING
COMPANY LIMITED**

1.	NAME OF CORPORATE DEBTOR	Diamond Shipping Company Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	22/04/1991
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	L35111WB1991PLC051490
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	33A J L Nehru Rd Kolkata WB 700071 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	16/09/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	16/09/2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sonu Jain, Poddar Court, Gate No.2, 18, Rabindra Sarani, 3rd Floor, Suit No. 327, Kolkata-700001, casonujain@gmail.com 9830285088 IBBI/IPA/-001/IP/P00575/2017- 18/11016
9.	LAST DATE FOR SUBMISSION OF CLAIMS	15/10/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Diamond Shipping Company Limited on 16/09/2019.

The stakeholders of Diamond Shipping Company Limited are hereby called upon to submit a proof of their claims, on or before **15/10/2019**, to the liquidator at the address mentioned against item 8.

The financial creditor shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

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Name and Signature of the Liquidator: Sonu Jain

Date and Place: 04/10/2019, Kolkata